

the reply given to Unstarred Question No. 1672 on August 5, 1991 and state:

(a) the details of the 91 cases that were rejected with reasons therefor;

(b) the comparative figures of both to whom the flats were allotted/rejected between the same period with specific reasons for rejecting/accepting the applications separately;

(c) the present position with regard to the remaining cases; and

(d) the number of applications received for out of turn allotment of flats/shops/plots between April 1, 1991 till date and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be placed before the Sabha.

Forest Soil cum Vegetation Survey Centres

4313. SHRI SATYAGOPAL MISRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken any decision to wind up or withdraw the Forest Soil Cum Vegetation Survey Centres from Midnapore, West Bengal; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The Forest Soil-cum-Vegetation Survey Centre at Midnapore forms part of the research infrastructure of the Indian Council of Forestry Research and Education (ICFRE), which is an autonomous organisation. Various proposals for consolidation and restructuring of its research infrastructure are being considered by ICFRE

with a view to improving the quality and coverage of its forestry research activities.

Community Health Officer's Scheme

4314. SHRI M. GNANENDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to continue with the community health officer's (CHO) scheme;

(b) if so, the honorarium paid to the community health officers; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) The employment and deployment of the Community Health Officers is with the State Governments under the Minimum Needs Programme. Only training of the Community Health Officers was a Centrally sponsored scheme. As the scheme was not fully accepted by most of the States, the training scheme has been discontinued in the 7th Plan period. As recommended by the National Development Council, the scheme has been transferred to the State Sector.

(b) and (c) The Community Health Officers are regular State Government employees receiving regular pay and allowances. No honorarium is paid to them.

Migration of Labour to Foreign Countries

4315. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of LABOUR be pleased to state:

(a) the number of Indian labourers who migrated to foreign countries for getting jobs during the year 1989-90:

(b) the names of such countries; and